

MR. DEPUTY CHAIRMAN: No, no. That is not enough. ...*(Interruptions)*...
Hon. Minister, please.. ...*(Interruptions)*...

श्रीमती कृष्णा राज: महोदय, मैं आपके माध्यम से माननीय सदस्य को बताना चाहती हूँ कि जजेज़ इस बारे में कहते हैं कि यह प्रथमदृष्टया अपराध है, तो उसमें मां दोषी हुई और अगर मां ने जजेज़ से या किसी से भी शिकायत की, तो सबसे पहले तो उसे ही करना चाहिए। इसलिए एक file maintain कर सकते हैं कि सबसे पहली दोषी तो मां ही है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Okay. Hon. Minister, listen here. Dr. Subramanian Swamy said that he will give you the details of such cases. He will give you the instances. If you get those details, are you ready to consider them? Say, 'yes' or 'no'. That is all he is asking.

श्रीमती कृष्णा राज: माननीय उपसभापति जी, जब माननीय सदस्य details देंगे, तो उस पर चर्चा के बाद, जो निकल कर आएगा, तो उस पर विचार होगा।

MR. DEPUTY CHAIRMAN: Okay, now you can agree to withdraw.

DR. SUBRAMANIAN SWAMY: In view of this latest assurance, I have no hesitation. ...*(Interruptions)*... वे शायद आश्वासन से डरती हैं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: With my prompting! Subramanian Swamyji, assurance with my prompting!

DR. SUBRAMANIAN SWAMY: I am most obliged to the Deputy Chairman for bringing this discussion to a harmonious conclusion. In view of what the Minister has said, I will certainly meet the officials of the Ministry and give them all the details, and they have agreed to take action on it. On that basis they will consider an amendment, if necessary, and on the basis of that, I am withdrawing my Bill.

MR. DEPUTY CHAIRMAN: Does Dr. Subramanian Swamy has the leave of the House to withdraw his Bill?

SOME HON. MEMBERS: Yes.

The Bill was, by leave, withdrawn.

**The Constitution (Amendment) Bill, 2016
(Amendment of the Eighth Schedule)**

SHRI B. K. HARIPRASAD (Karnataka): Sir, I move:

That the Bill further to amend the Constitution of India, be taken into consideration.

Mr. Deputy Chairman, Sir, at the outset, I would like to thank His Excellency, President of India for approving my Bill. This Bill includes two ancient languages

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of Karnataka, namely, Kodava and Tulu in the Eighth Schedule of the Constitution. Karnataka State is a conglomeration of six languages – I am proud to have been born in Karnataka – where the State language is Kannada, and the other three languages spoken in the State are Kodava, Tulu and Konkani and in Hyderabad-Karnataka, people speak Urdu and Telugu; in Mumbai-Karnataka, people speak Marathi and Konkani in Southern part of Karnataka people speak Tamil. It is a real cosmopolitan State. I am very proud of the languages spoken in Karnataka in particular and the languages spoken in the country as a whole.

[THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY) *in the Chair*]

Look at my state of affairs. My mother tongue is Tulu. I had to learn Tulu. Then, immediately, I had to learn the State language, Kannada. Then, I had to learn one of the 22 official languages. According to the article 351 of the Constitution, the official language is Hindi. As far as the Constitution is concerned, it is the official language. So, I have to speak Tulu, Kannada, a link language English I have to speak, if I want to speak to my friend, Mr. Jairam Ramesh. I have to learn Hindi, if I want to speak to the hon. Home Minister. Then, I have to speak sisterly-languages, Telugu and Tamil. I am proud to say that I can speak in six languages. So, I have great pride in speaking in these languages – Tulu, Kannada, Tamil, Telugu, Hindi and English. The problem in Karnataka is Kodava language. I am speaking on behalf of the Kodava people because there is no Member from that language either in Rajya Sabha or Lok Sabha or even in State Assemblies of Karnataka. So, I am speaking for them. The Kodava language spoken is called Koduvu. In English it is called Coorg. They have full of tribal culture. I would say that they are glorified tribals of this nation. It has given great sons like Field Marshal Cariappa and General Thimmaiah. They were born and brought up in Coorg. It is one of the most beautiful places on the earth. Especially if you go down South, you will feel the beauty of Coorg or wherever you go around Mysore in Karnataka. Sir, the Kodavas are known as Kodava Thakka. The Government of Karnataka under Article 29 and 30 of the Indian Constitution should encourage both Tulu and Kodava languages because they are having a minority status. They are linguistic minorities. The word 'minorities' is hated in this country because some political parties have unleashed a kind of hate towards minorities. That has swallowed even our Tulu and Kodava minority status. Sir, why am I speaking here though Coorg has given great soldiers to this nation like Field Marshal Cariappa and General Thimmaiah? I can name some of them who have been in the Army and Forces. At the same time, under Shri M.P. Ganesh's captainship, we have won the Hockey Olympics way back in 1972. We have had great athletes there. They are very good at hockey and athletes. But, unfortunately, the population

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is only two lakhs though their contribution to this country in terms of service in the Forces and in terms of growing cash crops is huge. Their contribution is huge in terms of cash crops like coffee, cardamom, orange and even ginger. Ginger is grown rapidly in these areas. But, unfortunately, it is seventy years now and their language is not being recognized nor is being included in the Eighth Schedule. Sir, I have to speak for them because none of the Coorgis or Kodavas represents this House.

Coming to other languages, there are other languages which have not been included in the Eighth Schedule. There are sixteen major languages in this country which have not been included--Angika, Avadhi, Bhojpuri, Bundeli, Chhattisgarhi, Haryanvi, Hindustani, Kannauji, Magadhi, Marwari, Bhil, Gondi, Kodava, Kachachhi, Tulu and Mahi. The other day, on the floor of this House, we have heard Tiwariji speaking for Bhojpuri and my friend from Rajasthan speaking for Rajasthani to get the due recognition for their languages.

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Avadhi.

SHRI B. K. HARIPRASAD: Yes, you have to excuse me because I am a Madrasi and, to know these languages, it will take a little time.

Sir, Coorg was earlier a Part-C State and it was the smallest State. It had its own Chief Minister. Shri Poonacha was the Chief Minister of Coorg. Later, he was made the Railway Minister and then he became the Governor of Odisha. There were other Part-C States like Andaman & Nicobar, Delhi, Manipur, Tripura, Himachal and Lakshadweep. Though Manipuri and some others got the place in the Eighth Schedule, I don't know why Tulu and Kodava languages were not included.

If I may go through the statistics, though the languages which are spoken by lesser number of people are included in the Eighth Schedule, the languages of Coorgis and Tuluvas is not included. If you go by the history, I have been working in northern India. Most of the speakers when they speak on the Freedom Movement, they talk of 1857 and Rani Lakshmibai. But, let me say, Sir, with all pride about Rani Abbakka, a Jain, who fought the first battle against the Portuguese, way back in the 16th Century. Nobody remembers her.

Rani Rudrama was also in Andhra. *...(Interruptions)...* Telangana, okay. *...(Interruptions)...* There were a lot of Freedom Fighters who fought before 1857. They fought against Portuguese, Britishers, even Tipu Sultan. Tipu Sultan, his father was from Coorg and Tulu language was patronized by Krishandev Rai. This is all

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history. It is almost three thousand years history of these languages. I speak Tulu. I cannot take much of the time. I have got a lot of details on Kodagu and I will place it on the Table later. Sir, as far as Tulu is concerned, this language is spoken in the coastal areas of Karnataka, especially in Mangalore, Udupi and beyond Mangalore and Udupi, it is spoken in Kasargod also in the State of Kerala. Sir, though there is no script for Tulu language,, the linguists have now recognized this language as one of the oldest Dravidian languages. The recognition which it should have got, it did not get the due recognition for ages. So, there are five major Dravidian major languages in the Southern part of the country. Telugu is the second highest spoken language in India and then it is Tamil, Kannada and Malayalam and the fifth is Tulu. Out of these five languages, four languages have got their due in their States and due recognition from the Centre, but, unfortunately, the Tulu language has not got the patronage either of the State Government or of the Central Government. There is a lot of contribution of the people who speak Tulu at the national level. In terms of having financial institutions, Canara Bank, Syndicate Bank, Karnataka Bank, Vijaya Bank and Corporation Bank are some of the major banks which have taken birth in this Tulunad. Some of the best educational institutions have come up in this. As far as Karnataka is concerned, almost every year in Board Exams, these children come first. If you look at the national level or State level, their presence in the administrative services, whether it is State Administrative Service or the national level Indian Administrative Service, it is almost zero. This is because this language has not got the due from the State or the Centre. That is why I am requesting the Minister to include Tulu and Kodava in the Eighth Schedule. Sir, the Constitution of India is not rigid. After the Constitution was adopted way back in 1950, twenty-two languages were included in the Eighth Schedule. Smaller languages rather the languages spoken by lesser number of people, they have been included. They include languages like Konkani, Sanskrit and Assamese. If you take it approximately, the Assamese had thirteen lakh population, Sindhi had two lakh population, Nepali approximately had three lakh population, Konkani had two-and-a-half lakh, Manipuri is almost fourteen lakh, Kashmiri had six lakh, Sanskrit fifty thousand and many of them which have lesser population, they have been included in the Eighth Schedule but not this Tulu and Kudava. Though Kudava population is more than five lakh, but they have not been included. The people of this region feel that there is a huge discrimination against them. They feel that Konkani is spoken by the elite of the society, that is why it has been included, and whereas the farmers and the fishermen in the coastal area speak Tulu language, and in the tribal area of Karnataka, that is, Coorg also, they speak Kudava, that is why there is huge discrimination against these languages. Sir, Tulu language is one of the most beautiful languages. If you go to Tulu Nadu,

i.e. Mangalore and Udupi, the Brahmins speak Tulu, the Christians speak Tulu, the Muslims speak Tulu, the local Kannadigas speak Tulu. There is no religion or caste for this language. All people belonging to different castes speak this language. But, unfortunately, that has not been recognised by the Centre. Sir, this language is popular in coastal areas. Most of the hoteliers in Mumbai and Chennai are from these regions and they speak Tulu and the major population of Tulu-speaking people's presence is felt even in the Middle-East. The people who go abroad — not only to earn money, but send money back to the nation, to their country — are the people from Kerala and Mangalore. Their numbers are more in Middle-East than in any other country. Culturally, Tulu drama troupes are very popular in villages and cities of Tulu Nadu comprising Udupi, Mangalore and Kasargod districts. They are also popular world over in general, in USA and Gulf countries in particular.

Sir, universities in USA and Europe have recognized Tulu as an important Indian language. Tulu is among the 19 Indian languages on the Information Bulletin of the Graduate Record Examination (GRE) and the Test Of English as a Foreign Language Examination, code numbers specified for each of the 133 languages of the world. Article 29 of the Indian Constitution deals with the protection of interest of the minorities. It states that "Any section of the citizens residing in the territory of India or any part thereof having a distinct language, script or culture of its own shall have the right to conserve the same." Denial of due recognition to the Tulu language is a violation of the minority rights; therefore, it has killed the spirit of Article 29 of the Constitution. It also reflects the history, culture, people, relationship, system of governance, ecology, religion, politics etc. Tulu is a systematic, scientific, culturally and intellectually rich language. Sir, the Government of India sincerely and honestly wants to unite and strengthen the concept of Unity in Diversity. It should not hesitate to include the Tulu language in the Eighth Schedule of the Indian Constitution so that the people in the Tulu Nadu can also be proud of their own language. Our Members of Parliament can also represent us in a more effective way by addressing our problems and aspirations. In our own mother tongue, more research and development work can be feasible with adequate Government support and the benefits are many more if it is included in the Eighth Schedule. The inclusion of Tulu in the Eighth Schedule will ensure security and promotion of the language, culture, identity and dignity. Sir, Tulu language with near extinct script has been generating much enthusiasm amongst the linguists, as it is now believed to be one of the oldest Dravidian languages. Sir, as I said, language is not words coming out of our mouth used for conversing. It is an identity. Sir, in the Eighth Schedule, under Articles 343, 344(1) and 251, there are 22 languages. Article 351 clearly says, 'Directive for development in the Hindi language: It shall be the duty of the Union

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to promote the spread of the Hindi language, to develop it so that it may serve as a medium of expression for all the elements of the composite culture of India and to secure its enrichment by assimilating without interfering with its genius, the forms, style and expressions used in Hindustani and in the other languages of India specified in the Eighth Schedule, and by drawing, wherever necessary or desirable, for its vocabulary, primarily on Sanskrit and secondarily on other languages.' Sir, I can understand, during the days of Freedom Struggle, while adopting Article 351 of the Constitution, it was felt necessary to recognize one language as an official language. But, it does not mean that other languages should not be recognized or neglected. The people from other parts of the country whose spoken languages have not been included feel that these languages are neglected.

Sir, as far as Tulu is concerned, I would like to lay the details of Tulu language on the Table of the House. But, as far as Coorg is concerned — Oscarji speaks Tulu and Konkani and we have a couple of other hon. Members in this House — there is no Member in this House who speak this language. So, I read out the details of Coorgi language. And, as far as details of Tulu language is concerned, I wish to lay it on the Table of the House.

Sir, Coorg or Kodagu was a full-fledged C-type State until its merger with the then State of Mysore — now Karnataka — in 1956, following the reorganization of States. Kodagu has developed a language — it was in existence from time immemorial — which is rich and ancient, besides being a living language of the Codava race.

A great many authors have flourished using Codava Thakk as their main language of communication. To mention a few names, late Shri Appacha Kavi, Shir Nadikerianda, Shri Chinappa, Dr. I.M. Muthanna, Shri B.G. Ganapathi, Dr. Coravanda Appaiah and, presently, Shri B.P. Appanna and Shri Boverinda. Dr. Uthappa had penned a Codava lexicon "Ariuvola." The top linguist expert of South India, Bishop Cardwell, traced Codava Thakk to be the mother source of all 'Panch Dravida' languages.

Sir, the Seventh Amendment to the Constitution *i.e.*, the States' Reorganisation Act, 1956, makes it obligatory to protect, promote and propagate all the regional languages which are being spoken and flourished in the erstwhile States under Articles 347, 350A and 350B in the event of such regions merged with any other larger States. But, unfortunately, all the successive Governments which ruled Karnataka have been rather lax in protecting, promoting and propagating Codava Thakk and Tulu languages. Besides, Codava, being a hill community, is not reorganised politically or otherwise in terms of developing Codava culture and language.

Now, I come to the martial heritage of Codava race. From the time immemorial, the Codavas are a historically acclaimed ancient martial racial tribe. With their language, the Codavas are very proud of their son, Field Marshal K.M. Cariappa who was the first Commander-in-Chief of Army of Independent India and General K.S. Thimmaiah and their contribution to the defence of the country. The other tall political leaders of olden days are: Shri C.M. Poonacha was the only individual who ruled as Chief Minister of the erstwhile Part-C State of Coorg and later became Railway Minister in Nehru Cabinet. Shri Poonacha represented Coorg State in the Constituent Assembly of India. Two more decorative names which we cannot avoid are the names of Ms. Chonira Muthamma who was the first Indian woman to become an IFS officer and later became the Indian Ambassador to Ghana. The other famous personality is, Shri C.G. Somaiah, was the Comptroller and Auditor General of India and his services are remembered. Today, his sister, Ms. Rathi, is the Secretary, Ministry of Tourism, Government of India.

Sir, understandably, there is a huge demand from the people of Coorg that the Codava Thakk to be included in the Eighth Schedule to the Constitution expeditiously in order to save the ancient Codava language. The views expressed by the UNESCO in its Annual Report in the year 2009 mentions about Codava language being one of the 181 endangered languages across the world.

Now, I come to politico-historical perspective of Kodagu/Coorg. In fact, Coorg was one of the Chappanaru Janapada Rashttras of the Bharatvarsha *i.e.*, 56 ancient folkloric nation States existed in the Indian subcontinent and it was nomenclatured as "Kroda Desha" until the medieval era from 1633 AD to 1834 AD. It was a full-fledged independent kingdom. From 1834 until 1857, Kodagu was a province governed by the British East India Company. From 1947 to 1952, Kodagu was a provincial State under the direct rule of the Government of India. After framing of the Constitution in the year 1950, Kodagu became Part 'C' type State from 1950 to 1956, as per Part 'C' State Act. The Chief of the State was the Chief Commissioner. There is one more personality from Coorg. Mr. Jairam Ramesh's father, Shri C. K. Ramesh, was also from Coorg. You can imagine about his contribution.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): It is Mr. Jairam Ramesh's father, not the son.

SHRI B.K. HARIPRASAD: Though he does not speak Coorg, but his contribution to Parliament is immense. *..(Interruptions)..*

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): It is Mr. Jairam Ramesh's father, not the son.

SHRI B. K. HARIPRASAD: Because, Sir, nowadays, motherland has got no meaning. The people who are in the helm of affairs say, '*Pitrubhoomi, Punyabhoomi*'. I do not know where they lead this country to.

Sir, Kodavas have successfully maintained, protected and enriched Kodava Thakk from ancient times until 1956. After the merger of Kodagu with erstwhile Mysore, the significance and importance of the Kodava Thakk is clearly neglected. The inclusion of Kodava language in the Eighth Schedule of the Indian Constitution would, certainly, protect Kodava race and its culture, which is undeniably one of the ancient cultures of the nation. Kodavas have always been in the forefront in the field of sports and culture. The passion of Hockey in Kodava community is world renowned. The district of Kodagu is considered as the cradle of the Indian hockey. More than 50 Kodavas have represented India in international hockey tournaments, B. P. Govinda, M. P. Ganesh, M. M. Somaiah, B. K. Subramani, A. B. Subbaiah, K. K. Poonacha, C. S. Poonacha, Jagadish Ponnappa, M. A. Bopanna, Lehn Ayyappa, Amar Aiyamma to name a few, out of which seven have also participated in Olympics. The passion for hockey in Kodagu is so much that more than 200 families participate in the annual Kodava Hockey Festival. This festival is recognised as one of the largest field hockey tournaments in the world and has been referred to the Guinness Book of Records. It has already found a mention in the Limca Book of Records, which is an Indian variant of the Guinness Book.

Sir, Kodagu has also produced world-class sportspersons like Rohan Bopanna, a national tennis player and champion; Joshna Chinappa, ace squash player; Jagat and Anita Nanjappa, motor racing champions; C. C Machaiah, the boxer; Ashwini Ponnappa, national badminton player; Robin Uthappa, a cricketer; Pramila Aiyappa, an athlete; K. P. Appanna, a cricketer; M. R. Poovamma; and, Bopanna Pattada, professional game fish angler.

The legend records that the Kodava race and their language Kodava Thakk blossomed with the birth of a human civilization around the source of River Cauvery ages ago. The original nomenclature of land was 'Kroda Desha'. As I said earlier, the State of Karnataka is having so many languages. Some of them have been included in the Eighth Schedule like Konkani. Of course, Kanada is our State language. I am proud of it. But it should take steps to include Kodava and Tulu in the Eighth Schedule.

With the above mentioned factors in mind, it is to be reiterated that Kodava Thakk is the most ancient and living regional language in our Coorg district, and it has an unbroken history of 5,000 years. Interestingly, the book, that is, Kodava

Cultural Encyclopaedia with the title as 'Pattole Palame' was the first of its kind in the South India, having been authored and published as the folkloric literary piece. Also, the Manorama Year Books, published successively in the years 2014, 2015 and 2016, continuously mentioned Kodava Thakk to be one of the most popular and living 16 languages, as I mentioned earlier. The mention of Kodava language in the Manorama Year Book definitely strengthens the fact that Kodava Thakk is one of the most popular living folklore languages. It authenticates the plea that the same shall be incorporated in the Eighth Schedule of Indian Constitution and it should also be included in the curriculum and administration.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): Mr. Hariprasad, you have already spoken for 28 minutes. Normally, ...

SHRI B. K. HARIPRASAD: I am laying the papers, Sir, the other papers. Within two minutes, I will conclude.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): Please.

SHRI B. K. HARIPRASAD: Sir, why I mentioned about Article 351 is because it gives importance to Hindi. I am proud of Hindi. As a Congressman, I take pride in speaking Hindi. But it doesn't mean that Hindi can encroach upon the Southern languages. Already a senior politician from Tamil Nadu has raised this issue of getting due recognition for the languages. If you go by the largest spoken languages, after Hindi, it is Telugu which is spoken right from Kanyakumari to the West Bengal borders where people speak Telugu and in parts of Maharashtra, parts of Karnataka, parts of Odisha, parts of Chhattisgarh and in parts of Madhya Pradesh, people speak Telugu.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): Even in some pockets of West Bengal.

SHRI B. K. HARIPRASAD: I said, Sir, in the border of West Bengal. Thanks to Congress Party and my leaders, right from Shrimati Indira Gandhi to Shrimati Sonia Gandhi and Shri Rahul Gandhi. They gave me ample opportunity to go around the North Indian States, but nowhere, I find in the National Highways, the milestones, sinages even in two languages. They should give recognition to one of the Southern languages so that we also feel that yes, it is an integrated country and we believe in pluralistic society. With vast diversity, the language is the only culture which, I would say, keeps the country united. You can go by any language, including Bengali, Urdu, Tamil or Telugu. They have a lot of poetic people. Of course, nobody can beat Hindi. But there are other languages also which have got

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a lot of literary values, and with this, I lay the papers both on Tulu and Kodava on the Table of the House. We have a dynamic MoS who is from Arunachal. He was with us. I only expect him to include these languages in the Eighth Schedule. Thank you very much, Sir.

श्री बसावाराज पाटिल (कर्णाटक): मान्यवर, उपसभाध्यक्ष जी, आदरणीय बी.के. हरिप्रसाद जी ने "कोडवा" और "तुलु" भाषाओं को भारत के संविधान की अनुसूची में रखने की जो विशेष विनती की है, मैं उसका स्वागत करता हूँ।

महोदय, भाषा केवल भाषा नहीं होती बल्कि उस क्षेत्र के लोगों का जन-जीवन और संस्कृति होती है। उन लोगों के पूर्वजों के खून व जींस एक लंबे समय तक हरेक जेनरेशन में काम करते हैं। उनकी संख्या कम या ज्यादा हो सकती है। मैं इस बारे में इजराइल देश का जिक्र करना चाहूँगा। इजराइल देशवासी लगभग 2 हजार साल अपने देश से अलग रहे, लेकिन उन 2 हजार सालों तक दूसरे देशों में रहते हुए भी उन्होंने अपनी भाषा को जिदा रखा और जब वापस लौटकर आए, तो एक ही साल में उसे अपने देश की राष्ट्रभाषा बनाया। महोदय, आज अमेरिका की दुनिया भर में बड़ी गरिमा है, लेकिन अगर हम अमेरिका का इतिहास पढ़ें तो पाएँगे कि अमेरिका में 10 नोबेल पुरस्कार पाने वालों में से 8 नोबेल पुरस्कार इजराइली लोगों को मिलते हैं। वैसे ही हमारे माननीय सांसद जयराम रमेश के पूर्वज कोडगु क्षेत्र से आते हैं, लेकिन आज वे पूरे भारत में छाए हुए हैं। इस तरह उस क्षेत्र के लोगों के खून में जो ताकत और शक्ति होती है, उसे आंकना बड़ा मुश्किल होता है। मैं भारत सरकार के मंत्री से यह विनती करता हूँ कि जो 16 प्रमुख भाषाएँ हैं, जो आज आठवीं अनुसूची में जोड़ने के लिए क्यू में खड़ी हैं। जैसे "कोडवा" लैंग्वेज है, यह इतना सुन्दर ताकतवर समुदाय है, आज भारत की सुरक्षा में इनका सबसे बड़ा रोल है, सुरक्षा की दृष्टि से देश की अखंडता की दृष्टि से, इसके लिए अपनी जान और प्राण देने की दृष्टि से, इनका बहुत महत्वपूर्ण रोल है। इतना ही नहीं ये इतने स्वाभिमानी और हिम्मतवाले थे कि जब देश को आजादी मिली, तो उस समय हमारे नेता यह चाहते थे कि कुछ सालों तक ब्रिटिश आर्मी के लोग हमारे चीफ रहें। ऐसे समय उत्तर भारत के आर्मी के एक अधिकारी ने कहा कि हमारे यहां जनरल करियप्पा ऐसा आदमी है, जो इस देश को नेतृत्व दे सकता है, हमें दूसरे किसी को रखने की जरूरत नहीं है। इस प्रकार के विशेष गुण भाषा के साथ जुड़े होते हैं और मातृभाषा की इतनी बड़ी ताकत है, इस विश्व के सारे ज्ञाता, सारे विद्वान, सारे साइंटिस्ट यह मान चुके हैं कि मातृभाषा में व्यक्ति अपने विचारों को दस गुना तेजी से समझ सकता है, दस गुना तेजी से उसे दूसरों को समझा सकता है, अगर दोनों की भाषा एक हो। जब इंग्लिश के पीछे इतने पागल हो गए हैं, तो क्या हम भारत की बची हुई इन 16 भाषाओं को उसके अंदर नहीं जोड़ सकते हैं? भोजपुरी की अपनी ही सुन्दरता है, बुंदेली भाषा, जहां छत्रसाल हुए हैं, जहां रामायण लिखने वाले तुलसीदास हुए हैं, जहां मैथिलीशरण जैसे श्रेष्ठ साहित्यकार हुए हैं, मारवाड़ी भाषा, जो वीर बांकुरों की भाषा मानी जाती है, तो इन भाषाओं को हम जितनी जल्दी 8th शैड्यूल में जोड़ेंगे, उतना देश के हित में होगा और भारत, जो सभी भाषाओं का देश है, अगर हम इन भाषाओं को महत्व देंगे, तो शायद भारत की गरिमा विश्व के अंदर तेजी से बढ़ेगी, लेकिन उसके बदले में

हम आज किसी दूसरे को अपने सिर पर रखकर जी रहे हैं। मैं यह विनती करता हूँ कि भारत सरकार इसके ऊपर समग्र दृष्टि से विचार करे। मैं श्री बी.के. हरिप्रसाद जी का स्वागत करता हूँ कि उन्होंने जिन 16 भाषाओं का उल्लेख किया है, वह मारवाड़ी है, अवधी है, भोजपुरी है, बुंदेली है या अन्य भाषायें हैं, जिसमें "कोडवा" और "तुलु" है, तो इन सब भाषाओं को लेकर, एक समग्र विचार करके इनको विशेष स्थान दिया जाए और आठवीं सूची में जोड़ा जाए। मैं आपको इसका विश्वास दिलाता हूँ कि ये भाषाएं भारत की अखंडता के लिए, भारत की संस्कृति बनाए रखने के लिए, भारत की विशेषता बनाने के लिए महत्वपूर्ण रोल अदा कर सकती हैं। इन बातों को ध्यान में रखते हुए जो ये दो भाषाएं आज माननीय सदस्य प्रस्ताव के रूप में इस हाउस में लाए हैं, इसको सरकार को गंभीरता से लेना चाहिए और उसे जारी रखने की दृष्टि से पूर्ण प्रयत्न करना चाहिए। इस शेड्यूल 8 के अंदर इन दो भाषाओं के साथ-साथ हरिप्रसाद जी तो मात्र दो भाषाएं लाए, लेकिन मैं सरकार से विनती करता हूँ कि उन्होंने जिन 16 भाषाओं का उल्लेख किया है, उन सबके बारे में सरकार यह आश्वासन दे कि हम गंभीरता से विचार करेंगे और इन भाषाओं को उसके अंदर जोड़कर, एक विशिष्ट भारत की गरिमा बनाने की दृष्टि में यह सरकार एक महत्वपूर्ण रोल अदा करेगी।

मैं एक बार फिर आग्रह करूंगा कि भाषा का महत्व किसी भी जाति, किसी भी समुदाय, किसी भी देश का एक महत्वपूर्ण व शक्तिशाली शस्त्र होता है। भारत को अपने इस शस्त्र को बनाए रखने के लिए इन भारतीय भाषाओं को सबसे अधिक महत्व देना अत्यंत जरूरी है। आजादी मिलने के बाद अभी तक इतिहास के पन्नों में हमसे कोई भी छोटी-बड़ी गलती हुई होगी, लेकिन आने वाले दिनों में मेरी सरकार इस पर गंभीरता से सोचेगी। इन दो भाषाओं के साथ-साथ बाकी अन्य भाषाएं हैं, जो 16 भाषाओं में आती हैं, उन सबके बारे में विचार करके, बार-बार हर राज्य सरकार एक प्रतिवेदन दे। एक रिप्रेजेंटेशन दे, एक डेलिगेशन लेकर आए, यह सरकार को शोभा देने वाली बात नहीं है। सरकार को कुछ चीजों के बारे में स्वयं सोचना चाहिए। जब सारे विश्व में भाषा की इतनी महत्ता मानी जाती है, मदरटंग को इतनी बड़ी ताकत और एक शक्तिशाली भाषा के स्वरूप में स्वीकार किया जाता है, तो वहां की जनसंख्या कम हो या ज्यादा हो, यह बात महत्व नहीं रखती है। भाषा की अपनी ही बुनी हुई एक अपरिमित और अनमोल ताकत होती है। उस ताकत को बनाये रखने की दृष्टि से और उसके द्वारा भारत की गरिमा को बढ़ाने की दृष्टि से सरकार इसको गंभीरता से ले। श्री बी. के. हरिप्रसाद जी की यह जो मांग है, इसको एक निमित्त मात्र स्वीकार करते हुए, उन्हें एक निश्चित आश्वासन देते हुए केवल उन दो भाषाओं के बारे में नहीं, बल्कि भारत की उन अन्य सभी भाषाओं के बारे में भी सोचकर एक ठोस निर्णय पर आकर, जो भाषा की महत्ता है, उसकी गरिमा है, उसकी विशेषता है, उसके कारण ही देश पर, समाज पर, संस्कृति पर, अपनी बड़ी महत्ता बनती है।

महोदय, भारत में संस्कृत और हिंदी, जिनको हम एक link language के रूप में सोचते हैं, निश्चित है कि भारत के अंदर जितनी भी भाषाओं ने जन्म लिया है, इनका कहीं न कहीं संस्कृत से सम्बन्ध है, इनका कहीं न कहीं देवनागरी से सम्बन्ध है। इसके कारण ये एक-दूसरे को पूरक बनेंगी। इनकी ताकत, इनका खून, इनके जीस राष्ट्र को और मजबूत बनाने में काम कर सकते हैं। मैं इस प्रकार की बात को रखते हुए तुलु और कोडवा, दोनों भाषाओं को संविधान के इस

[श्री बसावाराज पाटलि]

अनुच्छेद में जोड़ने के साथ-साथ, उन सभी अन्य भाषाओं, बुंदेली, भोजपुरी, अवधी, मारवाड़ी के लिए भी कहूंगा कि यदि आप इन पर गंभीरता से विचार करके, सबको एक-साथ आठवें शेड्यूल में जोड़ने का काम करेंगे, तो हमारी सरकार का गौरव बढ़ेगा। मैं आपसे, आदरणीय उपसभाध्यक्ष महोदय के द्वारा ऐसी विनती करता हूँ। मैं यह कहते हुए अपनी बात समाप्त करता हूँ, धन्यवाद।

SHRI OSCAR FERNANDES (Karnataka): Sir, thank you for giving me this opportunity to speak on a subject about which I thought I myself should move a Bill. But I am very happy that my colleague, my brother, Shri Hariprasad has brought in this subject before this House. I appeal to all the Members that the amendment moved by him to include Kodava and Tulu languages in the Eighth Schedule be accepted. Basawaraj Patilji has suggested that there are a number of other languages which should be included. I welcome that suggestion. Accept all those, but till then, kindly accept Kodava and Tulu as languages to be included in the Eighth Schedule. Jairam Rameshji has been provoking me saying that you people speak about Tulu but you never speak Tulu. So, I thought I will say a few words or sing a song. It is a song which I sing when I talk to my buffaloes. Being a farmer, my buffaloes only used to understand Tulu language that I used to speak. If I speak to them in Kannada, they may not understand it. So, I use Tulu language when I speak to buffaloes, and the two lines that I am going to sing are connected with buffaloes.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): You sing like a regular singer.

SHRI OSCAR FERNANDES: It says that if a buffalo comes before you, it starts chasing you, you should run away. Don't face the buffalo, for it is an animal which will attack you, but you have to tame the animal and then you can manage the buffalo. This is the way we sing. When we do the cultivation, when we plough the land, we use this language.

Sir, Hariprasadji referred to restaurants in Mumbai. Seventeen thousand restaurants are there in Mumbai where they speak only Tulu language. This Tulu language is not confined to Mangalore. We have Udipi district. We have Kasaragod in Kerala. Maybe, in some parts of Tamil Nadu also, people are speaking Tulu. You go to the Middle-East, there are large number of people speaking Tulu. There are films produced in Tulu language. Koti-Chennayya are the legendary heroes of our Tulu Nadu. Kanthabare-Budabare are the legendary figures of Tulu Nadu and there are films produced about these heroes. Every day, we have Yakshagana in our place. Yakshagana is something like Ramleela. If you have understood about Mahabharata

and Ramayana, it is Yakshagana, which has taught what is Mahabharata and what is Ramayana. Like Ramleela, we perform Yakshagana and we do it for hours together. How many hours, Sir? From evening 7 o'clock to morning 7 o'clock, the Yakshagana goes on. People carry their mats. Sometimes, if they are tired, they sleep also, but throughout the night, they will listen to the Yakshagana. I would like to recall the name of Shivaram Karanth, who was a legendary figure for us. He was a Jnanpith Award winner. He did a lot for revival of Yakshagana itself. One day, I was in Mangalore. Somebody asked, "Sir, would you like to go for Yakshagana?" I asked, "Why?" He said, "But, Sir, one thing is there." I asked, "What is it?" He said that I had to go walking. I said, "What is the problem? In Mangalore, every gali is like a road. What is the problem?" He said, "You can't enter the area." Twenty thousand people, at midnight, were there to witness one Yakshagana in a gali. Twenty thousand people attending Yakshagana in Mangalore! And, people are willing to spend anything. Yakshagana becomes a pledge. If somebody wants a child, you say that you are going to get a child, you play Yakshagana. This is one of the pledges to *Mata*.

Sir, I am a Konkani speaker. My mother-tongue is Konkani. But, I think, I will speak to all my friends in Tulu. Hariprasadji is from my place. Though he is now stationed in Bengaluru, he is from my place, and he has taken up this cause. Various fora are there. We have a Tulu Academy in Karnataka. Recently, I attended their meeting. There are conferences, the largest type of conferences where 10 to 20 thousand people participate in a conference and they have only demand that Tulu should be included in the Eighth Schedule. Now, they have started teaching Tulu in schools. Children are taking exams in the schools. So, I feel it is high time that we should include Tulu in the Eighth Schedule, just like what we have done for Konkani. In our place, we speak Konkani, we speak Tulu, we speak Kannada, we speak a bit of Malayalam, and then the other languages like Tamil. We speak these languages, but Tulu has its own history and in our place, we have something called Bhuta culture.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): Mr. Fernandes, generally, you don't speak. Therefore, I am not interrupting you, but kindly appreciate the time constraints. There are a number of speakers from your Party.

SHRI OSCAR FERNANDES: Sir, I have no problem. My only intention was to support the cause taken up by my colleague, Hariprasadji. Had he not brought forward this Bill, maybe, I would have done it. We are working on it. Various associations are there which have been telling us to take up this cause. Today morning itself, Hariprasad ji told me that this matter is likely to come up today. I

[Shri Oscar Fernandes]

was overwhelmed. I had to go somewhere but I said, nothing doing, this is a cause for us, we will attend to it.

Sir, I will take another two minutes. See the kind of food you take. You have this *idli, dosa, vada, upma, masala dosa, rava dosa*, and, what not. These are all made by these people. Sir, we have a dish *kundapur kori roti*. If you eat that kori roti, it is great. My mouth has started watering now. *Kori* means chicken; it is chicken with *rice roti*, and, this *roti* is very thin, crispy, you have to squeeze it, put the curry. You must eat that dish once. You will never get it anywhere else in the world. That is the most popular dish we have in Udupi in the Tulu Nadu.

So, there are so many other items, Sir. We have something called Kambala. We had the recent issue of jallikattu in Tamil Nadu. We have something called buffalo race. Sir, as a farmer, I used to run with the buffalos. As a youngster, I used to participate in Kambala; I used to participate in Yakshagana myself. We have cock fights there. It is part of the culture.

Sir, I can go on speaking for hours but since you have told me that there is a time-constraint, I will conclude by saying that I am grateful to you for providing me the opportunity to speak on this very important subject.

Sir, I appeal to the hon. Minister to first include these two languages, namely, Kodava and Tulu. As Basawaraj ji has said, there are so many other lipis from the State of Bihar. Let us add all those languages one by one. It will never finish. If you go to North East, you have so many other languages. In Nagaland alone, there are sixteen tribes. One tribe is not able to understand the language of other tribe. They have persons called dubhasis. He is a fellow who understands two languages, and, he translates one language into the other. Let us bring all of those languages into this and make India strong.

It is not the British alone who united India, it is Mahatma Gandhi who united India. Thank you very much, Sir.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): Thank you. Now, Shri Narayan Lal Panchariya.

श्री नारायण लाल पंचारिया (राजस्थान): उपसभाध्यक्ष महोदय, मैं अपने साथी सांसद, बी. के. हरिप्रसाद जी को धन्यवाद दूँगा कि वे एक ऐसा बिल लेकर आए हैं। मैं सोचता हूँ कि लगभग सम्पूर्ण भारतवर्ष के सभी प्रांतों में जिन-जिन प्रांतों की भाषा को आठवीं अनुसूची में नहीं लिया गया है, उनकी लगातार वर्षों से यह मांग है। अभी मुझे हाल ही में 30 तारीख को इस विषय पर बोलने के लिए शून्य काल में अवसर मिला था। मैं विस्तार से तो नहीं बता सका, लेकिन श्रीमन्,

यहां चर्चा होने से यह तो पता लगा कि वास्तव में कर्णाटक में तुलु और कोडवा समृद्ध भाषाएँ हैं। मैंने सुना जरूर था, लेकिन जब विस्तार से चर्चा हुई, तो उससे लगा कि वास्तव में ये बहुत ही समृद्ध और अच्छी भाषाएँ हैं।

श्रीमन्, मैं जिक्र करना चाहूँगा और आपके माध्यम से माननीय मंत्री जी के ध्यान में यह विषय लाना चाहूँगा। मैं राजस्थान से आता हूँ। राजस्थान वह धरती है, जो विविधताओं में एकता वाली धरती है। यहां हमें इस बात पर भी ध्यान देना होगा कि जब भारत आजाद हुआ, उस समय इसके संविधान के अन्दर सर्वप्रथम आठवीं अनुसूची में 14 भाषाओं को सूचीबद्ध किया गया था। उसके पश्चात् जुड़ते-जुड़ते अभी तक भारतवर्ष के संविधान की आठवीं अनुसूची में जुड़ कर 22 भाषाएँ हो गई हैं और उनको मान्यता मिल चुकी है। मैं निवेदन करूँगा कि भाषा को मान्यता दिए जाने के विषय पर जब माननीय मंत्री महोदय अपना जवाब देंगे, तो इसके बारे में जरूर ध्यान रखेंगे। किसी भी भाषा को मान्यता दिए जाने के लिए अथवा उसे संविधान की आठवीं अनुसूची में जोड़े जाने के लिए भारत सरकार के कोई न कोई नॉर्म्स तो होंगे ही। जहां तक मैं समझता हूँ, भाषा के लिए जो सबसे ज्यादा आवश्यक है, वह है उस भाषा का शब्दकोष, उस भाषा का व्याकरण और उस भाषा के अन्दर के गद्य या पद्य। इसके अतिरिक्त क्या वह भाषा इतनी समृद्ध है, क्या उस भाषा में इस देश के अंदर बहुत बड़ा साहित्य उपलब्ध है अथवा नहीं है?

मैं माननीय मंत्री महोदय का ध्यान इस ओर दिलवाना चाहूँगा कि आजादी के पूर्व भारत की धरती पर, हमारे राजस्थान के अंदर जो सम्पूर्ण राज-काज हुआ करता था, कोर्ट के फैसले हुआ करते थे, राजाओं के काम हुआ करते थे, इतिहास साक्षी है कि वे सम्पूर्ण काम राजस्थानी भाषा में हुआ करते थे। इसे आप महाजनी भाषा भी कह सकते हैं या मारवाड़ी भाषा भी कह सकते हैं।

राजस्थानी भाषा को मान्यता दिए जाने का विषय आज ही नहीं उठा है, बल्कि इसके लिए वर्षों से मांग की जा रही है। मैं आपको बताना चाहूँगा कि जब यूपीए की सरकार थी, तो राजस्थान की विधान सभा में सर्वसम्मति से एक प्रस्ताव पारित करके भेजा गया था। उस समय भी यह विषय सदन में उठाया गया था और उसके लिए हमें आश्वासन भी दिया गया था कि भोजपुरी, राजस्थानी को मान्यता दी जाएगी, लेकिन मुझे दुःख के साथ कहना पड़ रहा है कि इसकी मान्यता पर किसी प्रकार का कोई ध्यान नहीं दिया गया।

मैं आपको बताना चाहूँगा कि राजस्थानी भाषा वह भाषा है, जिसके बारे में अगर हम विचार करें, तो उसमें साहित्य का अथाह भंडार भरा हुआ है। यहां मैं एक नाम लेना चाहूँगा, अगर हम केवल एकमात्र 'राम स्नेही सम्प्रदाय' का इतिहास ही देखेंगे, तो हम देखेंगे कि उसमें ज्ञान का अथाह भंडार भरा पड़ा है। उसके अंदर सम्पूर्ण मानव जाति के लिए, देश के लिए, राष्ट्र के लिए, जीव-जगत के कल्याण की बातें भरी पड़ी हैं। आज डर इस बात का है कि कहीं वह साहित्य लुप्त न हो जाए। वह साहित्य अथाह मात्रा में भरा हुआ है, कहीं वह सड़ न जाए। यदि ऐसा होता है, तो वह आने वाली पीढ़ी के साथ अन्याय होगा। आने वाले समय में इस चीज को समझने वाले बच्चे आगे आएंगे।

मेरे राजस्थान की अनगिनत वीर-गाथाएँ हैं। आपने महाराणा प्रताप जी का नाम सुना होगा, वीर दुर्गादास जी का नाम सुना होगा, इन्होंने राजस्थान की धरती पर जन्म लिया। जब वीर योद्धा

[श्री नारायण लाल पंचारिया]

रणभूमि में जाते थे, उस समय राजस्थानी कवियों के द्वारा जो कविताएं पढ़ी जाती थीं, उनको सुन कर उन योद्धाओं की स्थिति यह हो जाती थी कि चाहे जो भी हालात आ जाएं, वे पीछे नहीं हटते थे। हमारे यहां ऐसे ढेरों उदाहरण हैं कि योद्धा का सिर कट गया, लेकिन शत्रुओं से युद्ध करते-करते, वह घोड़े पर आगे बढ़ता चला गया। यह है राजस्थान का साहस।

अगर हम भक्ति की बात करें, तो हमारे सामने मीराबाई और कर्माबाई की भक्ति के उदाहरण हैं। आज हमारे देश के लोगों को इन सबके बारे में जानना चाहिए। राजस्थानी भाषा में सम्पूर्ण ज्ञान का भंडार भरा पड़ा है।

मैं आपसे निवेदन करना चाहूंगा कि आज पूरे सदन को यह पता है कि केवल राजस्थान में ही नहीं, पूरे देश में राजस्थान के दस करोड़ लोग फैले हुए हैं। मारवाड़ी लोग आज कहां पर नहीं हैं? हमारे राजस्थान के मारवाड़ियों ने, चाहे नॉर्थ-ईस्ट के राज्य हों, दक्षिण के राज्य हों अथवा अन्य राज्य हों, सम्पूर्ण स्थानों पर आर्थिक क्षेत्र में अपना योगदान दिया है। वे राजस्थान से चलकर गए, लेकिन दूध में शक्कर की तरह घुलकर, उन्होंने खुद का विकास तो किया, साथ ही समाज का भी खूब विकास किया।

महोदय, आप इनमें एक बात की खासियत देखेंगे, उनकी कुलदेवी अभी तक हमारे यहां हैं। मैं अभी नॉर्थ-ईस्ट में गया था, वहां 500 सालों से राजस्थानी परिवार रह रहे हैं। जब वे लोग वहां इकट्ठे हुए, तो उन्होंने बताया कि आज भी हमारे घरों में राजस्थानी भाषा बोली जाती है।

श्रीमन्, इस भाषा को लेकर बहुत आन्दोलन भी हुए हैं। अभी 30 तारीख को पूरे राजस्थान के अंदर जगह-जगह उत्सव मनाया गया, उसमें भी यह मांग उठाई गई। मैं आपको बताना चाहूंगा कि केवल हिन्दुस्तान में ही नहीं, बल्कि बाहर के देशों में भी राजस्थान के लोगों ने केवल खुद का विकास ही नहीं किया, बल्कि 'सबका साथ-सबका विकास' किया। इनके द्वारा बिल्डिंग्स बनवाई गईं, धार्मिक चर्च बनवाए गए।

हमारे यहां एक जैन समाज ऐसा है, जहां के मारवाड़ी संत, जिनको मुनि कहते हैं, वे पैदल ही भ्रमण करते हैं। सब जगह वे पैदल ही चलते हैं। एक बार मैं हाथियों के बीच से होकर जा रहा था, उस रोड पर एक मुनि अपना मुंह बांधे हुए चले जा रहे थे। उनके साथ पांच लोग और भी थे। मैं भी वहां रुक गया और उनसे परिचय करने लगा, मुझे पता लगा कि सुयोग से जिस गांव से मैं आता हूं, उससे केवल 100 किलोमीटर आगे के गांव से वे महात्मा, जैन साधु थे। उन्होंने बिल्कुल शुद्ध राजस्थानी भाषा में मुझसे बात की।

महोदय, आप देखेंगे, मैं हर समय पगड़ी बांध कर रखता हूं। जब यहां पर मेरा पहला भाषण हुआ था, तब आदरणीय राजनाथ सिंह जी भी यहीं विराजमान थे। उस समय भी मैंने इस विषय को लेकर उनसे निवेदन किया था और उन्होंने सिर हिला कर अपनी स्वीकृति दी थी। सर, मैं पेशे से वकील हूं। मैंने यहां इस बिल के पेश होने के पश्चात् पगड़ी धारण की है। इस बात को भाई, भूपेंद्र सिंह जी भी जानते हैं। सबको पता है। हमने भी यह तय किया है कि हमारी मारवाड़ी भाषा के बारे में मंत्री जी चिन्ता करें और हम चाहते हैं कि मंत्री महोदय के ध्यान में यह बात

रहे कि मारवाड़ी भाषा को भी संविधान की आठवीं अनुसूची में शामिल किया जाना है। यह केवल राजस्थान के लिए ही नहीं, बल्कि संपूर्ण देश, पूरे भारतवर्ष और पूरे राष्ट्र के लिए आवश्यक है कि मारवाड़ी भाषा को संविधान की आठवीं अनुसूची में शामिल किया जाए। यह बहुत ही समृद्ध भाषा है। इसलिए मैं आपके माध्यम से माननीय मंत्री महोदय से पुनः निवेदन करना चाहूंगा कि इस बारे में वे गौर फरमाएं। मैं यह भी बताना चाहता हूँ कि एक बार तो इसे संविधान की आठवीं अनुसूची में जोड़े जाने के बारे में final हो गया था, लेकिन फिर कितने कारणों से कार्य संपन्न नहीं हो पाया। अतः इसे ध्यान में रखते हुए इस पर विशेष गौर किया जाए।

महोदय, मुझ से पूर्व बोलने वालों वक्ताओं ने कोडवा, तुलु एवं भोजपुरी आदि भाषाओं को भी संविधान की आठवीं अनुसूची में जोड़ने की बातें कही हैं। मैं उनका समर्थन करते हुए माननीय मंत्री जी से कहना चाहता हूँ कि जिन-जिन भाषाओं के बारे में माननीय सदस्यों ने कहा है, उन-उन भाषाओं को भी संविधान की आठवीं अनुसूची में जोड़ कर मान्यता दें। इसी विश्वास के साथ, आपने मुझे बोलने का अवसर दिया, उसके लिए बहुत-बहुत धन्यवाद।

उपसभाध्यक्ष (श्री सुखेन्दु शेखर राय): अब, मैं एक दुविधा में हूँ कि श्रीमती छाया वर्मा का नाम बोलने के लिए है, लेकिन श्री प्रमोद तिवारी और श्री नरेंद्र बुढानिया जी ने मुझ से अनुरोध किया कि उन्हें किसी जरूरी काम से जाना है। अतः मैं श्रीमती छाया वर्मा जी के बोलने से पहले उन्हें बोलने की अनुमति देना चाहता हूँ। अतः मैं श्रीमती छाया वर्मा जी से पूछना चाहता हूँ कि यदि उन्हें कोई आपत्ति न हो, तो मैं श्री प्रमोद तिवारी जी को अपना भाषण प्रारम्भ करने के लिए कहूँ?

श्री प्रमोद तिवारी (उत्तर प्रदेश): सर, कोई बात नहीं है। आप चाहें, तो श्रीमती छाया वर्मा जी को ही बोलने के लिए कह सकते हैं। ...**(व्यवधान)**...

उपसभाध्यक्ष (श्री सुखेन्दु शेखर राय): ठीक है।

श्रीमती छाया वर्मा (छत्तीसगढ़): उपसभाध्यक्ष महोदय, मुझे बोलने के लिए समय देने के लिए आपका बहुत-बहुत धन्यवाद। मैं श्री बी. के. हरिप्रसाद जी को धन्यवाद देती हूँ, जिन्होंने इस विषय को सदन में प्रस्तुत किया। मैं छत्तीसगढ़ से हूँ। मैं आपको बताना चाहती हूँ कि छत्तीसगढ़ का नाम पहले कौशल प्रदेश था। उसके बाद, द्वापर में उसका नाम, पांचों पांडवों में अर्जुन के बेटे, चिन्तापुर के नाम से था, जिसे वर्तमान में हम सिरपुर कहते हैं। उनके नाम पर इस राज्य का नाम सिरपुर पड़ा। उसके बाद फिर जब मध्य प्रदेश में यह हिस्सा था, तो उसका नाम बावनगढ़ था। जब मध्य प्रदेश से छत्तीसगढ़ अलग हुआ, तो चूंकि वह 36 राजाओं का गढ़ है, इसलिए इसका नाम छत्तीसगढ़ पड़ा।

महोदय, दिनांक 8 जनवरी, 2002 को Chhatisgarh High Court के जिस्टिस फखरुद्दीन जी ने फैसला सुनाया था कि छत्तीसगढ़ की राजभाषा को संविधान की आठवीं अनुसूची में शामिल किया जाए, लेकिन वह आज तक लम्बित है और छत्तीसगढ़ की भाषा को आज तक भारत के संविधान की आठवीं अनुसूची में शामिल नहीं किया गया है। महात्मा गांधी जी कहते थे कि राष्ट्रभाषा के बिना, राष्ट्र नहीं बन सकता और राजभाषा के बिना कोई राज्य नहीं बन सकता। एक कहावत है "कोस-कोस में पानी बदले, चार कोस में बानी" यानी थोड़ी-थोड़ी दूरी में बोली बदल जाती है।

[श्रीमती छाया वर्मा]

महोदय, छत्तीसगढ़ी भाषा बहुत सुन्दर और प्यारी भाषा है। वैसे तो मैं छत्तीसगढ़ी में बोल सकती हूँ, लेकिन मुझे मालूम है कि माननीय सदस्य उसे समझेंगे नहीं और मेरा भाषण record पर भी नहीं जाएगा। इसलिए मैं हिन्दी में ही बोल रही हूँ। हम लोग कहते हैं कि 'छत्तीसगढ़िया सबमें बढ़िया।' छत्तीसगढ़ के लोग बहुत सीधे-सादे होते हैं और बहुत ही सरल स्वभाव के होते हैं। मैं छत्तीसगढ़ी भाषा को भारत के संविधान की आठवीं अनुसूची में शामिल करने की अनुशंसा करती हूँ, क्योंकि छत्तीसगढ़, भगवान राम की माता, कौशल्या जी की जन्मभूमि है। कौशल्या जी ने भगवान राम को लोरी सुनाकर और स्तनपान कराके, जिस भाषा में भगवान राम ने किलकारी भरी थी, उस भाषा को पुनः गौरव प्राप्त हो, यह मैं चाहती हूँ।

सर, अगर मैं छत्तीसगढ़ की विशेषता बताऊँ, तो बहुत सी विशेषताएँ हैं। वहाँ बहुत सुन्दर-सुन्दर नगर हैं, वहाँ बहुत सुन्दर-सुन्दर कवि और बहुत अच्छे-अच्छे लेखक हैं। वहाँ के लोग बहुत प्रसिद्ध हैं। यदि वहाँ की एक महिला, तीजनबाई को ही देखें, जो पंडवानी गाती हैं, उन्हें पद्मश्री सम्मान प्राप्त हुआ है और उन्होंने पूरे भारत में अपना और अपने प्रदेश का नाम रौशन किया है। वहाँ ऐसे प्रतिभाशाली लोग बसते हैं।

महोदय, उस प्रदेश की भाषा छत्तीसगढ़ी को वहाँ के स्कूलों में पढ़ाने का प्रयास भी किया जा रहा है, लेकिन अभी तक उसमें सफलता नहीं मिली है। मैं बताना चाहूँगी कि छत्तीसगढ़ के स्कूलों में उड़िया भाषा को पढ़ाने के लिए मान्यता मिल गई है। इसका कारण मैं यह समझती हूँ कि जो छत्तीसगढ़ राज्य के जो शिक्षा सचिव हैं, वे ओडिशा प्रदेश के हैं। यह हमारा दुर्भाग्य है कि छत्तीसगढ़ प्रदेश में वहाँ की भाषा छत्तीसगढ़ी को नहीं पढ़ाया जा रहा है, जबकि उड़िया भाषा को मान्यता देकर वहाँ पढ़ा रहे हैं। वहाँ के स्कूलों और वहाँ की पाठ्यपुस्तकों में उड़िया को मान्यता देकर पढ़ाया जा रहा है, जबकि छत्तीसगढ़ी भाषा के शब्द, शब्दकोष और व्याकरण आदि सभी कुछ बन गए हैं।

महोदय, मैं बहुत ही किस्मत वाली हूँ कि मुझे यहाँ यह कहने का अवसर मिल रहा है कि छत्तीसगढ़ की राजभाषा, छत्तीसगढ़ी को भारत के संविधान की आठवीं अनुसूची में शामिल किया जाए। मैं हाथ जोड़कर निवेदन करती हूँ कि भारत के संविधान की आठवीं अनुसूची में छत्तीसगढ़ी भाषा को शामिल कर लो।

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): Now, Shri Shiv Pratap Shukla. But you have only five minutes' time because at 5 o' clock I will have to conclude.

श्री शिव प्रताप शुक्ल (उत्तर प्रदेश): मान्यवर, मैं आपका आभारी हूँ कि आपने मुझे इस विषय पर बोलने का अवसर दिया है।

श्रीमन्, मुझे भारत की सभी भाषाओं पर गर्व है, जितनी भी भाषाएँ हैं, चाहे वे क्षेत्रीय हों, हिन्दी तो है ही और संस्कृत तो सबकी मातृभाषा ही है, लेकिन मैं इतना कह सकता हूँ कि I speak English but I am not proud of English. अगर मुझे किसी भाषा पर गर्व नहीं है, तो

5.00 P.M.

केवल अंग्रेजी भाषा पर गर्व नहीं है। उसका सबसे बड़ा कारण यह है कि अभी थोड़े दिनों पहले आप लोगों ने देखा होगा कि UPSC के भेदभाव को लेकर पूरा उत्तर भारत बौखलाया हुआ था, जिस प्रकार से अंग्रेजी को लाकर हमेशा के लिए लाद दिया गया था। मैं हरिप्रसाद जी को आज इसके लिए धन्यवाद देना चाहूँगा कि उन्होंने निश्चित रूप से कोडवा और तुलु को लाकर आठवीं अनुसूची में सम्मिलित करने के लिए कहा है, यह होना चाहिए। सिर्फ वे ही नहीं हैं, भारत की 38 ऐसी भाषाएँ हैं, जिनको आठवीं अनुसूची में शामिल करने की मांग की गई है।

सभी लोगों ने भोजपुरी के बारे में कहा है और मैं भी सरकार से इस बात के लिए आग्रह करूँगा। भोजपुरी लाखों की नहीं है, वह करोड़ों में बोली जा रही है। यही नहीं, बल्कि मारीशस की तो राजभाषा भी भोजपुरी बन चुकी है। आज भोजपुरी को अगर आठवीं अनुसूची में दर्ज नहीं किया गया, तो मैं समझता हूँ कि सीधे रूप से बिहार के साथ, पूर्वी उत्तर प्रदेश के साथ, उसी के साथ-साथ झारखंड के साथ तथा अन्य सभी जगहों के साथ अन्याय होगा। उस दिन पीठ से एक आदेश हुआ था, तब कितना अच्छा लगा था! जब आदरणीय प्रमोद तिवारी जी को यह कहा गया, माननीय उपसभाध्यक्ष जी ने जब यह कहा कि क्या आप अवधी बोल सकते हैं, तो उन्होंने बोल कर सुनाया। उन्होंने इस नाते बोला कि वे उसमें जन्मे हैं, उसको पढ़ा है, लिखा है, भले ही वे अंग्रेजी के बहुत अच्छे विद्वान हैं, अच्छे अधिवक्ता हैं, लेकिन इन सब के बावजूद यह उनकी अपनी भाषा रही है।

मान्यवर, किव मैथिलीशरण ने भी कहा है कि:

"जिसको न निज भाषा तथा निज देश का अभिमान है,
वह नर नहीं है, पशु निरा और मृतक समान है।"

तो अपनी भाषा का अभिमान तो निश्चित रूप से होना चाहिए, जिसकी झलक आज आदरणीय श्री बी.के. हरिप्रसाद जी ने दिखायी है, इसके लिए मैं उनका सम्मान करता हूँ। यहां पर पंचारिया जी ने मारवाड़ी की बात कही है, मैं उनका भी सम्मान करता हूँ। ...**(व्यवधान)**... उन्होंने राजस्थानी की बात कही है, मैं उनका भी सम्मान करता हूँ। हम सभी लोगों को इस बात का सम्मान करना चाहिए। मैं यह नहीं कहूँगा कि यहां जब बोली जाती है ...**(व्यवधान)**... छाया वर्मा जी ने जो छत्तीसगढ़ी की बात कही है, मैं उनका भी सम्मान करता हूँ। मैं तो भारत की सभी भाषाओं पर गर्व करता हूँ, इस नाते मैंने इस बात को कहा कि मैं सबका सम्मान करता हूँ। लेकिन मान्यवर, आठवीं अनुसूची में, जब माननीय मंत्री जी अपना जवाब देने के लिए खड़े हों, तो निश्चित रूप से जो कहा गया है कि "निज भाषा उन्नति अहै, सब उन्नति को मूल", तो जब वे इस बात का जवाब देने के लिए खड़े होंगे, तो इस पर नहीं कहेंगे कि क्या चलता है। अभी चुनाव में चला था। अभी बिहार का चुनाव हुआ था। वहां इसकी मांग उठी थी कि भोजपुरी को आठवीं अनुसूची में दर्ज किया जाए। यह मांग बहुत पहले से चली आ रही है। मुझे यह कहने में ज़रा भी हिचक नहीं है कि वहां इस बात के लिए आश्वस्त भी किया गया था कि हां, भोजपुरी को वह सम्मान दिलाया जाएगा। मैं आज भी यह मांग करता हूँ। मैं सदन से इस बात की मांग करता हूँ कि आठवीं अनुसूची में भोजपुरी को स्थान दिलाया जाए, अवधी को स्थान दिलाया जाए, कोडवा को स्थान दिलाया जाए, तुलु को स्थान दिलाया जाए। उन 38 भाषाओं को, जिसकी मांग की गई है,

[श्री शिव प्रताप शुक्ल]

निश्चित रूप से पूरे तौर पर आठवीं अनुसूची में सम्मान देना चाहिए। केवल, अतिरिक्त — अंग्रेजी, वह एक गुलामी की भाषा है।

सर, मैं यह मान करके चलता हूँ कि अपनी-अपनी भाषाओं पर गर्व करके लोग लड़े हैं। महाराणा प्रताप जी का नाम अभी आया है, हम लोग महाराणा प्रताप जी के संदर्भ में गर्व करते हैं। हर भाषा का जो एक सम्मान होता है, वह पूरा का पूरा सम्मान.... भगत सिंह पंजाबी भाषा बोलते हुए शहीद हो गए थे। आज यह हमारे लिए गर्व की बात है और वे हमारे प्रेरणा पुरुष हैं। इस नाते हम लोगों को अपनी-अपनी भाषाओं के संदर्भ में निश्चित रूप से गर्व होना चाहिए, घमंड करना चाहिए। मान्यवर, मैं आपके माध्यम से इस बात को कहना चाहता हूँ कि जितनी भी भाषाओं के बारे में कहा जा रहा है, उन सभी भाषाओं को संविधान की आठवीं अनुसूची में दर्ज किया जाए।

मान्यवर, जब भाषाओं को संविधान की आठवीं अनुसूची में दर्ज करने की बात आई, तो मैंने आग्रहपूर्वक अपने चीफ व्हिप से कहा कि मैं इस पर बोलूंगा। मैंने सिर्फ इस नाते बोलने की बात कही कि हम कम से कम इस सदन में बोल करके अपनी भाषा के प्रति सम्मान प्रकट कर सकें और यह कह सकें कि नहीं, हमारी इस भाषा का सम्मान होना चाहिए। ज्यों ही बी. के. हरिप्रसाद जी ने अपनी बात को कहा, हम उनके सम्मान के साथ अपने सम्मान को जोड़ें, पूरे सदन के सम्मान... अभी जब वार्ता चल रही थी, तब आदरणीय जयराम रमेश जी की बात आई, ऑस्कर फर्नांडिस जी ने बात कही और बी. के. हरिप्रसाद जी ने जो बात कही, उन्होंने उनके पूर्वजों तक की याद दिलाई। जब उन्होंने पूर्वजों की याद दिलाई, तो ऐसा करने में आदरणीय जयराम रमेश जी को निश्चित रूप से गर्व हुआ होगा। हमें भले न बोल पाएँ, लेकिन समय-समय पर हमको अपनी भाषा के प्रति बोलने का अभिमान होना चाहिए। हम लोग घर में उसी भाषा में बोलते हैं, हम घर में किसी और भाषा में बात नहीं करते हैं, बल्कि हम भोजपुरी में ही बोलते हैं। अभी मॉरीशस के प्रधान मंत्री और पूर्व राष्ट्रपति यहां आए थे, उनके सम्मान में हम लोगों ने भोज दिया था। जब उनसे बात की, तो वे ठेठ अंग्रेजी बोल रहे थे, लेकिन उन्होंने कहा, 'मैं यहां तो अंग्रेजी बोल रहा हूँ, लेकिन हम अपने घरों में हमेशा भोजपुरी बोलते हैं। हमारे लड़के आज भी भोजपुरी बोलते हैं, वे भारतीय संस्कृति पर गर्व करते हैं। भारत के एक-एक त्यौहार को भले ही आप भूल गए हों, लेकिन हमें वह त्यौहार याद है, क्योंकि हमने गुलामी के दंश को झेला है, हमारे पूर्वजों ने अंग्रेजों के कोड़े खाए हैं, कोड़े खा-खा कर उनके पांव छील गए, उनके हाथ छील गए, उनका शरीर छील गया और तब जाकर कहीं हम बहुत सुंदर मॉरीशस के द्वीप को बना पाए हैं।' उन्होंने कहा कि हम ऐसा इस नाते बना पाए, क्योंकि हम भारत से गए थे, हम पूर्वी उत्तर प्रदेश से गए थे और वहां जाकर परिश्रम किया, लेकिन आज भी हम अपने फोरफादर्स को नहीं भूल पाए।

मान्यवर, आपने मुझे 5 मिनट का समय दिया था, इस नाते मैं यह कहना चाहूंगा और माननीय मंत्री जी से निवेदन भी करना चाहूंगा कि जितनी भाषाओं को संविधान की आठवीं अनुसूची में शामिल करने की मांग की गई है, हम केवल तुलु एवं कोडवा की बात नहीं कर रहे हैं, बल्कि हम उन 38 भाषाओं की बात कर रहे हैं, जिनकी मांग की गई है, अभी छाया जी ने जो छत्तीसगढ़ी भाषा की बात कही, उसको भी सम्मिलित करते हुए मैं यह मांग करता हूँ कि इनको संविधान

की आठवीं अनुसूची में सम्मिलित किया जाए। मैं यह आशा करता हूँ और निवेदन करता हूँ कि माननीय मंत्री जी जब अपना जवाब देने के लिए खड़े होंगे, तो निश्चित रूप से वे इस पर अपनी बात रखेंगे, बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): The discussion remains inconclusive. Now, Shri Vijayasai Reddy to introduce the Constitution (Amendment) Bill, 2017 (Insertion of new Articles 330A, 330B, 332A and 332B).

**The Constitution (Amendment) Bill, 2017 (Insertion of
new article 330A, 330B, 332A and 332B)**

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI V. VIJAYASAI REDDY: Sir, I introduce the Bill.

SPECIAL MENTIONS

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): Now, the Special Mentions. Shri Basawaraj Patil. Please lay it on the Table.

**Demand to take effective measures to remove stagnation in the programme
cadres of all India radio and doordarshan throughout the country**

SHRI BASAWARAJ PATIL (Karnataka): Hon. Chairman, Sir, with your permission, I would like to say a few words, for the information of the hon. Minister for Information and Broadcasting, pertaining to All India Radio (AIR) and Doordarshan (DD) programme staff.

There is severe stagnation in the programme cadres for the last twenty years. After serving for more than twenty-five years, the officers are retiring without a single promotion in spite of enough vacancies. A one-time upgradation of all serving Transmission Executives/equated cadres to the Programme Executive post and Programme Executive to the Assistant Station Director Post may please be considered, as done in the Railway Ministry or the Central Board of Excise and Customs. The Programme Staff employees are requesting for diversion of all vacant DR post to DP quota in this regard.

There are considerable top level Group A posts vacant at All India Radio and Doordarshan all over the country. Under these circumstances, the Information and